Form No.-17

REQUISITION FOR RECORD

[Chapter XII, Rules 5]

In replying please cite the descrip of the ca Court as number a letter.

plying please cite ption and number ase in the High s well as the and date of this					
	No	of	20		
To The					
No	, dated Allahaba	d/Lucknow, the	day of 2	20	
You are the receipt of this	requested to transm s letter.	it to this Court	the record of the c	ase noted below	within ten days of
		No	20	·	
			Versus		
decided t	oy Sri		on		
				By order of t	the Court

By order of the Court

Deputy Registrar